Statement of Immovable Property On First Appointment/For The Year: --

Name of Officer (In Full Name) and Service to Which the Officer belongs PRIYANKA TEMBHURKAR

Present Post Held TE CIVIL JUDGE CLASS II

Present Pay-27.700 + DA: Date of next increment --

RAIGARH	1	Name of District Sub Division, Taluka and village in which property is situated	
Nil	2	Housing and other Building	Name and details of property
アニ	ယ	Land	ils of property
	4	Present Value	
	5	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	
	6	of otherwise with date of acquisition and name with details of persons from whom	How acquired? Whether by purchase lease mortgage inheritance, gift
	7	from the property	

- Inapplicable case to be struck out.
- In case where it is not possible to assess the value accurately the approximate value in relation to present condition, may be indicated.
- Include short term lease also.

Note: The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of the own name or in the name of any member of his family or in the name of any other person. Chhattisgarh Civil Service (conduct) rule 1965, on first appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his



## PROFURNIA FOR DECLARATION OF ASSLES (As On 31.03.2012)

Name of District. Sub-Division. Takks and Vilage in which property is shalled  Housing and other Buildings  Land  Buildings  Norme of Articles  Norme of Articles  Norme of Articles  Acceleracy (Lamp Sum)  Jevellary (Lamp Sum)  Lamp Sum)		Name of Officer (In Full): Date of Birtl:	; ;	PRIVANKA TEMBHURKAR	
Name and details of Property  1. Name and details of Property  1. If not in own name, state in whose name held and his/her relationship to the Govt.Servant buildings  1. Housing and other Land  2. 3. 4  2. 3. 4  2. 3. 4  2. 4 two wheelest Honda Achiva — 48,449/-  1. 4 two wheelest Honda Achiva — 48,449/-  3. 4 two wheelest Honda Achiva — 48,449/-  3. 4 two wheelest Honda Achiva — 48,449/-  3. 4 two wheelest Honda Achiva — 48,449/-		Present post held:	TZ.		
Name and details of Property    If not in own name, state in whose name held and his/her relationship to the Govt.Servant   Buildings		APPROX.		amovable Property	
Housing and other Buildings  3  3  4  2  Movable Property (Valued Above 25.000/- of Rs.)  Movable Property (Valued Above 25.000/- of Rs.)  Let (+wo wheeler) Honda Achiva - 48,449/-  Jewellary (Lump Sum)	Name of District. Sub-Division, Taluka and Village in which property is situated	Name and de	ails of Property	If not in own name, state in whose name held and his/her relationship to the Govt/Servant	How acquired? Whether by lease morigage, inheritance otherwise with details of personners whom acquired
Movable Property (Valued Above 25.000%-of Rs.)  Le (two wheeles) Honda Achiva - 48,449/-  Jewellary (Lump Sun)	delayaan ahaa ahaa ah ay	Housing and other Buildings	Land		
Movable Property (Valued Above 25)  Le (two wheeler) Honda Activa  Jewellary (Lump Sun)	_	د	انوا	44	1.51
Movable Property (Valued Above 25)  Le (+wo wheeler) Honda Activa  Jewellary (Lump Sun)	THE STATE AND AND ASSESSMENT OF PARTICULAR STATE AND ASSESSMENT OF THE STATE A				
Honda Activa -	Name of Articles		A Section of the sect	s, (Pantra Inover Popular, ALIVa)	
Jewellary (Lump Suru)	Vehicle	(two wheele		1	

1) Fixed Deposites	Bank I Name of Bank	7:1	Name of Issuing Company	3	Name of Issuing Company
Bank Deposites/Securities & Investments  City  2	and the second s			Life Insurance Policy & Others	ShareyDebentures Nos. of
Amount 3			Amount		No. of Shares

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note: The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

